

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 50

IA 176/2023 IA 236/2023 IN CP/276(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **DR. DIPEN KAILASHCHANDRA AGRAWAL V/s
NAG VIDARBHA CHAMBER OF COMMERCE**

Section 213 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Adv. Shyam Dewani, Adv. Sumit Khanna & Adv. Samiksha Parekh i/b Dewani Associates for the Petitioner present.

IA 176/2023 IA 236/2023

The Ld. Counsels informs that they need some time to perused the order pronounced by this Bench in the morning. Accordingly, seeks short accommodation. List this matter on Board on **05.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh